

2. Service to which the officer belongs FSSAI, SRO, CHENNAI

4. Present Pay PAY LEVEL 12

5. Date of Appointment 07-09-2020

6. Date of Birth 20.07.1976

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Plot No. 27, SAI LAXMI NAGAR, PART VI, THUNGAM VILLAGE, NEMMELI, THIRUKOLA-KUNDRAM TALUK, CHENNAI DISTRICT TAMIL NADU.	VACANT LAND OF 1200 Sq. Ft.	PURCHASED IN THE YEAR 2016	10,00,000.00	ON OWN NAME	By PURCHASE	NIL	NA

Signature K. A. Aravindan
Name Dr. K. A. Aravindan
Designation JOINT DIRECTOR
Date 20.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.